

**Assistance to Insurgents**

174. SHRI RAM NAIK :  
SHRI SYDAIAH KOTA :

Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Bangladesh is under pressure to help N-E rebels: Mahanta" appearing in the Times of India, Mumbai dated September 2, 1997;

(b) whether the Government is aware of the foreign countries who are pressurising Bangladesh Government to give sanctuary to insurgents from North-East;

(c) if so, the names of those countries; and

(d) the steps taken/proposed to persuade those countries to stop these activities?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM IQBAL SHERVANI):

(a) to (d) Government's attention has been drawn to the news item entitled "Bangladesh is under pressure to help N-E rebels: Mahanta" published in the Times of India, Mumbai dated September 2, 1997.

The Government is not aware of any foreign country pressurising the Bangladesh Government to help insurgents from North-East. However, the Government is aware of anti-India activities of Pakistan's Inter-Services Intelligence inside Bangladesh. The Government is also aware of Indian insurgents from the north-Eastern States misusing Bangladesh territory for anti-India activities. Government's concerns at such activities have been taken up on a regular basis at high levels. The Government of Bangladesh has stated that it does not allow Bangladesh territory for sanctuary, transit, setting up of camps and carrying arms into India by any insurgent.

**Privatisation of Hydro - Power Generation**

175. DR. KRUPASINDHU BHOI :  
SHRI K.D. SULTANPURI :

Will the Minister of POWER be pleased to state:

(a) whether the Union Government have announced a series of incentives to encourage corporates for setting up hydro electric power projects in the country;

(b) if so, whether any non-resident Indian have submitted any proposal in this regard and likely investment in foreign exchange;

(c) whether a national policy has been prepared by the Government for hydel sector; and

(d) if so, the salient features thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir. To mobilise additional resources to help to bridge the gap in demand and supply, the Government has encouraged greater investment by private enterprises in power sector. In this regard, the Government has formulated a policy in 1991 for greater participation of private sector in power development.

(b) The Central Electricity Authority has accorded in principle clearance to 13 hydroelectric projects. The details of these are given in statement enclosed. The following projects included in the Annexure are promoted by United States of America Companies:—

- (i) Dhamwari Sunda (2 × 35 MW) — Himachal Pradesh
- (ii) Upper Krishna (1107 MW) — Karnataka
- (iii) Hibra (3 × 77 MW) — Himachal Pradesh

(c) and (d) The Government of India is proposing to formulate a National Policy for the Hydel Sector and in this regard a Committee was set up under the Chairmanship of Shri M.K. Sambamurti. The main recommendations of Sambamurti Committee are

- i. The Hydro potential which is concentrated in a few regions should be reassessed and exploited.
- ii. Public Sector should primarily undertake large and multi-purpose projects and private sector should concentrate on smaller projects.
- iii. Memorandum of Understanding route should be adopted in the case of complex hydro projects.
- iv. International Competitive bidding route should be adopted in the case of smaller and less complex projects and based on unit power/energy cost.
- v. Joint Ventures of Public Sector and Private Sector should be encouraged.
- vi. Additional incentives for hydro projects should be given so that return on hydro is made comparable to thermal projects.
- vii. Peaking power should be allowed additional returns.
- viii. Special emphasis should be given to hydro potential in North East.

- ix. A Hydro Development Fund should be created to find resources for public sector projects.

As per the recommendation made in the report of the Committee, the Government has set up a Group to explore

ways and means of raising resources for hydro-electric power projects and has also constituted a Task Force on tariff for hydro-electric power projects and a Task Force for Evolving a New Model Power Purchase Agreement (PAP).

## STATEMENT

*List of Hydroelectric Projects for which Detailed Project Reports/Feasibility Reports were received in CEA/IPC accorded by Central Electricity Authority*

Sl. No.	Name of the project State [Capacity]	Promoter	Status
1	2	3	4
1.	Maheshwar, M.P. [10×40 MW]	Shri Maheshwar Hydel Power Corpn. [Promoted by M/s. S. Kumars Limited]	Cleared by CEA on 30.12.96.
2.	Baspa St. II, H.P. [3×100 MW]	M/s Jaiprakash Industries Ltd.	Cleared by CEA on 19.4.94, however TEC withdrawn by CEA on 14.6.96 as finan- cial package remains to be tied up.
3.	Vishnuprayag, U.P. [4×100 MW]	M/s Jaiprakash Industries Ltd.	Cleared by CEA on 30.6.97.
4.	Srinagar, U.P. [5×66 MW]	M/s Duncan Ind. Ltd.	Returned to Project Authorities on 29.6.97
5.	Malana, H.P., [2×43 MW]	M/s Rajasthan Spinning & Weaving Mills Limited.	Under Examination
6.	Karbi Langpi, Assam [2×50 MW]	M/s Bharat Hydro Power Corpn. Ltd.	Returned to Project Authorities on 27.7.95. Being transferred to Central Sector.
7.	Allian Duhngan, H.P. [2×96 MW]	M/s Rajasthan Spinning & Weaving Mills Limited.	Returned to Project Authorities on 30.9.96.
8.	Karcham Wangtoo, H.P. [4×250 MW]	M/s Jaiprakash Industries Ltd.	Returned to Project Authorities on 30.9.96.
9.	Uhl St. III, H.P. [2×50 MW]	M/s Ballarpur Ind. Ltd.	Returned to Project Authorities on 30.9.96

1	2	3	4
10.	Dhamwari Sunda, H.P. [2x35 MW]	Harza Engineering Company International LP, USA [Promoter of Dhamwari Power Company]	Returned to Project Authorities on 30.9.96
11.	Upper Krishna, Karnataka [1107 MW]	Chamundi Power Corpn. Ltd. [TAPCO-USA] [DPR received for Almatti for 297 MW only]	Returned to Project Authorities in November 1996
12.	Hibra, H.P., [3x77 MW]	Harza Engineering Company International LP, USA [Promoter of Dhamwari Power Company]	Returned to Project Authorities on 6.5.97. DPR yet to be received.
13.	Tawa, M.P. [2x6 MW]	Hydro Electric Graphite Ltd.	Under Construction.

### **Infiltration by Militants**

176. SHRIMATI LAKSHMI PANABAKA : Will the PRIME MINISTER be pleased to state:

(a) whether the infiltrators armed with sophisticated weapons sneaked into the Indian territory from Keran and Uri sectors under the cover of Pakistani troops firing;

(b) if so, whether it has been revealed by some of the arrested militants that Pakistani and Kashmiri trained militants have been forced to enter into India through these borders;

(c) whether the activities of these extremists have further increased; and

(d) if so, the concrete measures being taken by the Indian side to check the entry of militants in J&K State?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Some reports on incidents of infiltration during the year 1997 via Uri Sector and Gurez have been received. Pakistani forces provide fire cover to facilitate infiltration.

(b) Arrested militants during their interrogation gave out that Pakistan was keen to infiltrate more and more militants to Indian side.

(c) Due to continuous pressure exerted by the Security forces and various other measures taken by the Government there is overall improvement in the situation in the State.

(d) Close vigil is being kept by the Security Forces along the border/LOC and in the interior areas. Various arrangements have been made for this purpose, including intensive patrolling, provision and use of surveillance equipments, including night vision devices, etc., deployment of forces in the vulnerable areas both on the LOC/Border and in the hinterland, setting up of Village Defence Committees in some of the sensitive regions near the border, and close and continuous coordination between all concerned security and intelligence agencies etc. The arrangements are being continuously reviewed and strengthened/streamlined as found necessary.

### **Outlay for Ninth Plan**

177. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state: